

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF EBC BEARINGS (INDIA)
LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	EBC Bearings (India) Limited
2.	Date of incorporation of corporate debtor	29/05/2006
3.	Authority under which corporate debtor is incorporated / registered	ROC Vijayawada
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U29130AP2006PLC050197
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No. 10, IDA Bollaram , Jinnaram Mandal, Hyderabad, Jinnaram, Telangana, India, 502325
6.	Date of closure of Insolvency Resolution Process	25-09-2023. . (Certified order copy received on 03-10-2023)
7.	Liquidation commencement date of corporate debtor	25-09-2023. (Certified order copy received on 03-10-2023)
8.	Name and registration number of the insolvency professional acting as liquidator	Gullapalli Kishore Babu, Regn No. IBBI/IPA-003/IP-N00384/2021-2022/13926
9.	Address and e-mail of the liquidator, as registered with the Board	11-11-169, Sowbhagyapuram, Road No.1, Kothapet, Hyderabad – 500035, Telangana Email : gkishorebabu@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	11-11-169, Sowbhagyapuram, Road No.1, Kothapet, Hyderabad – 500035, Telangana Email : ebilcirp@gmail.com
11.	Last date for submission of claims	02-11-2023

Notice is hereby given that the National Company Law Tribunal, Hyderabad Bench - 1 has ordered the commencement of liquidation of the EBC Bearings (India) Ltd on 25-09-2023 (Certified order copy received by Liquidator on 03-10-2023).

The stakeholders of EBC Bearings (India) Ltd are hereby called upon to submit their claims with proof on or before 02-11-2023 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date : 04-10-2023
Hyderabad

G. Kishore Babu

Gullapalli Kishore Babu
Liquidator for M/s EBC Bearings (India) Ltd
Regn No. IBBI/IPA-003/IP-N00384/2021-2022/13926
(AFA valid up to 06-12-2023)

GULLAPALLI KISHORE BABU

B.Sc.(Ag.), M.B.A., FCMA

INSOLVENCY PROFESSIONAL

11-11-169, Sowbhagyapuram, Road No.1,
Opposite Sirinivasa Kalyana Mandapam,
Kothapet, Hyderabad-500 035.